

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - I

The Principal District & Sessions Judge,
Anantnag/Bandipora /Baramulla/Budgam
Ganderbal/Kathua/Kulgam/Kupwara/ Leh/
Pulwama/Rajouri/Reasi/ Shopian/Srinagar
and Udhampur .

No.: 28169-03 / Sts. Dated. 14-11-2017.

Sub:- Information regarding Institution, Disposal, Pendency and
break- up of cases.

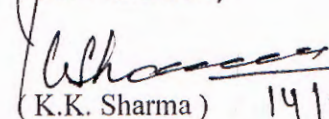
Sir,

Kindly refer to this Registry's Letter No. **25620-43/Sts.** dated **12-10-2017**, on the subject cited above, that the requisite information is still awaited / incomplete from your side despite lapse of more than **FOUR** week.

In this connection, you are once again requested to provide the said information Consolidated (Entire District) strictly as per proforma to this Registry within two day's positively through return by e-mail hcjmu@nic.in or Tele-Fax No. **0191-2539896**. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

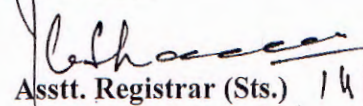
Yours faithfully'


(K.K. Sharma) 14/11/2017

Asstt. Registrar (Sts.)

No. 20104/sts Dated: 14-11-2107

Copy to :- Incharge NIC for uploading on the High Court website.


Asstt. Registrar (Sts.) 14/11/2017